

**SPECIAL BENCH                      ITEM NO. 104**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No.108/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 21<sup>st</sup> March, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>STATE BANK OF INDIA V/S JAIPRAKASH ASSOCIATES LTD.</b>
<b>UNDER SECTION</b>	<b>7 IBC</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Sandeep Arora, Adv. *: For the Financial Creditor*  
Sh. R.P. Agarwal, Sr. Adv. assisted by Sh. Abhishek Tripathi, Adv. *: For the Corporate Debtor*

**ORDER**

Ld. Counsels for the parties present.

Let the matter be adjourned for 27th March, 2023 at 02:30 PM to be heard by the Regular Bench.

**-Sd-  
(Subrata Kumar Dash)  
Member (Technical)**

**-Sd-  
(Praveen Gupta)  
Member (Judicial)**

**21<sup>st</sup> March, 2023**

*Kavya Prakash Srivastava  
(Stenographer)*